

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

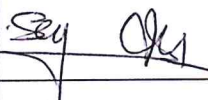
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**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


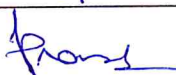
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/125/10/HDB/2017
NAME OF THE COMPANY	Bank of Bahrain & Kuwait
NAME OF THE PETITIONER(S)	Neutrino Power Systems Pvt Ltd
NAME OF THE RESPONDENT(S)	Bank of Bahrain & Kuwait
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Adv.	9900011222	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.V.S.N. Raju	Advocate	vvsr@judisprincem.com 986646467	
D.V.A.S. Ravi Prasad	Advocate	dvras@rediffmail.com 9440236074	

ORDER

Heard, Shri V.K.Sajith, Ld. Counsel for Petitioner and Shri VVSN Raju;
Shri DVAS Ravi Prasad, Ld. Counsels for Respondent.

Both the Counsels submitted that they have complied with directions of the
Tribunal dt.20.10.2017, and filed the documents.

At the request of both the Counsels, case is posted to 23.11.2017.



Member (T)

pc



Member (J)